

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

STATEMENT SHOWING CATEGORY-WISE INSTITUTION, DISPOSAL AND PENDENCY FOR THE MONTH OF April 2018

CATEGORIES	PREVIOUS BALANCE	INSTITUTION	TOTAL FOR DISPOSAL	DISPOSAL	BALANCE
R.F.A.	24474	683	25157	288	24869
E.F.A	45	1	46	1	45
R.S.A.	46027	776	46803	506	46297
E.S.A.	210	7	217	6	211
F.A.O.(MACT)	45740	502	46242	613	45629
F.A.O.(Misc)	8569	143	8712	98	8614
FAO(MAT)	2019	41	2060	26	2034
CMM	438	36	474	21	453
S.A.O.	375	7	382	6	376
CR	11641	664	12305	714	11591
CWP	70553	2587	73140	2235	70905
L.P.A.	3828	153	3981	107	3874
EP	19	0	19	0	19
RECREMINATORY	2	0	2	0	2
APPL. IN EL. PET.	21	2	23	3	20
PROBATE	12	0	12	0	12
MATRIMONIAL REF.	0	0	0	0	0
ITC	0	0	0	0	0
ITA	1802	25	1827	5	1822
STR	38	0	38	0	38
STC	0	0	0	0	0
STA	36	2	38	0	38
WTC	0	0	0	0	0
WTA	31	0	31	0	31
GTC	0	0	0	0	0
GTA	6	0	6	0	6
EDC	0	0	0	0	0
C.C.E.S./CUS APPEALS	34	0	34	0	34
C.E.C.	0	0	0	0	0
C.E.A.	159	5	164	1	163
INT. TAX APPEALS	0	0	0	0	0
VATAP	462	13	475	15	460

GENL. VAT REF.	2	0	2	0	2
VAT REVISIONS	13	0	13	0	13
VAT CASE	0	0	0	0	0
CESR/GCR/ITR/WTR/GTR/ EDR	56	0	56	0	56
CIVIL REF.	9	0	9	0	9
CIVIL ORIGINAL	14	0	14	0	14
C.O.C.P	5164	265	5429	367	5062
C.A.C.P.	19	1	20	0	20
ARBITRATION CASES	256	44	300	8	292
EXEC. LIQUIDATION	0	0	0	0	0
CAPP	68	0	68	0	68
CP	345	0	345	2	343
X-OBJECTION	2579	40	2619	30	2589
TA	344	117	461	93	368
RA	1252	115	1367	69	1298
CS-OS	5	0	5	0	5
CRA-D	11256	103	11359	15	11344
CRA-DBA	1781	22	1803	2	1801
CRA-S	42263	460	42723	61	42662
CRA-SBA	1786	8	1794	1	1793
CRR	15674	309	15983	172	15811
CRR(F)	999	63	1062	22	1040
CRWP	757	65	822	74	748
MR	6	0	6	0	6
CROCP	54	0	54	3	51
CRMM	27187	4557	31744	3676	28068
CRMA	8334	129	8463	43	8420
CRL REF	4	0	4	0	4
<b>TOTAL</b>	<b>336768</b>	<b>11945</b>	<b>348713</b>	<b>9283</b>	<b>339430</b>

Increase in Pendency 2662

TOTAL OF CIVIL CASES	226667	6229	232896	5214	227682
TOTAL OF CRIMINAL CASES	110101	5716	115817	4069	111748